

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:521
ANSWERED ON:21.11.2001
CLOSURE OF SSI UNITS IN ASSAM
BIJOY KRISHNA HANDIQUE

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a) whether a large number of small scale industry units in Assam have been closed down over the decades;
- (b) if so, the steps taken by the Union Government to revive them;
- (c) whether the recommendations of Kapur Committee in respect of SSI units have been accepted; and
- (d) if so, the status of implementation of these recommendations so far?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

a) & b) The information on closed units is not maintained centrally. However, the Reserve Bank of India (RBI) compiles data on sick SSIs financed by Scheduled Commercial Banks. As per the latest data compiled by the RBI, the number of sick SSI units at the end of March 2000 in the State of Assam was 11,445.

The cumulative number of sick SSI units and potentially viable sick units in Assam for the last ten years is given below:

Sl.No. As at the end of March Potentially Viable Units Total sick units

1 1991	624	4892
2 1992	690	5317
3 1993	736	5640
4 1994	641	14218
5 1995	1289	17984
6 1996	1080	19831
7 1997	1100	10133
8 1998	457	15774
9 1999	581	10586
10 2000	1383	11445

The Government is fully seized of the incidence of industrial sickness among SSI units and has taken various measures to facilitate timely identification and rehabilitation of potentially viable sick units, which inter-alia include setting up of an institutional mechanism in the form of State level Inter-Institutional Committees (SLICs), Special Rehabilitation Cells in banks and State Financial Institutions and elaborate guidelines issued by the RBI for extending rehabilitation assistance to eligible units.

c) & d): Out of 126 recommendations made by the Kapur Committee, 86 have been accepted and implemented.